GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1577
ANSWERED ON:13.12.2013
AYUSH EDUCATION
Ajmal Shri Badruddin;Choudhary Shri Harish;Mishra Shri Mahabal ;Singh Shri Ratan;Vijayan Shri A.K.S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of Ayurveda, Yoga- Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) colleges/ institutes imparting education and training in the country, State/UT-wise;
- (b) the criteria laid down by the Government for setting up and recognising new AYUSH colleges/institutes in the country;
- (c) whether the Government proposes to set up/recognise new AYUSH colleges/ institutes and train the doctors in order to address the problem of shortage of doctors in the country and if so, the details thereof, State/UT-wise;
- (d) the details of proposals received from the States/UTs in this regard and the action taken/proposed by the Government thereon during each of the last three years and the current year, State/UT-wise; and
- (e) the steps taken/proposed by the Government for the promotion and development of AYUSH education in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. SANTOSH CHOWDHARY)

- (a): The number of Ayurveda, Yoga-Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) colleges/institutes imparting education and training in the country, State/UT-wise is given at Annexure-I.
- (b): The criteria for setting up and recognising new AYUSH colleges/institutes in the country are laid down by the Central Council of Indian Medicine (CCIM) and the Central Council of Homoeopathy (CCH) with the due approval of Central Government in the following regulations:
- i. 'Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2003' for Ayurveda, Unani and Siddha colleges/institutes.
- ii. 'Establishment of New Medical College, (Opening of New or Higher Course of Study or Training and increase of Admission Capacity by a Medical College) Regulations, 2011' for Homoeopathy colleges/institutes.
- iii. Indian Medicine Central Council (Minimum Standard Requirement of Ayurveda Colleges and attached Hospitals) Regulations, 2012 with Amendment Regulations, 2013.
- iv. Indian Medicine Central Council (Minimum Standard Requirements of Unani Colleges and attached Hospitals) Regulations, 2013.
- v. Indian Medicine Central Council (Minimum Standard Requirements of Siddha Colleges and attached Hospitals) Regulations, 2013.
- vi. Homoeopathy Central Council (Minimum Standards Requirement of Homoeopathic Colleges and attached Hospitals) Regulations, 2013.
- (c)&(d): The Government has approved the eligible proposals to set up/recognise new AYUSH colleges/institutes to train the doctors in order to address the problem of shortage of doctors in the country as per the State/UT-wise details during each of the last three years and the current year given at Annexure-II.
- (e) The Central Government has taken steps for the promotion and development of AYUSH education in the country by approving the regulations for Ayurveda, Unani Siddha and Homoeopathy colleges notified by the CCIM and CCH as per details given below:
- i. Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine (Amendment) Regulations, 2012 with further amendment in 2013 for Ayurveda undergraduate course.
- ii. Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2013 for Unani undergraduate course.
- iii. Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2013 for Siddha

undergraduate course.

- iv. Homoeopathy (Degree Course) Regulations, 1983 with amendments in 2003 and 2005.
- v. Indian Medicine Central Council (Post Graduate Ayurveda Education) Regulations, 2012.
- vi. Indian Medicine Central Council (Post Graduate Unani Education) Regulations, 2007.
- vii. Homoeopathy (Post Graduate Degree Course) M.D.(Hom.) Regulations, 1989 with amendments in 1993 and 2012.
- viii. Indian Medicine Central Council (Post-Graduate Diploma Course) Regulations, 2010 with amendment in 2013 for Ayurveda.

Further, for promotion and development of AYUSH education in the country, the Government has released funds under the Centrally Sponsored Scheme for Development of AYUSH Institutions amounting Rs.44.174 Crores to 16 AYUSH Colleges/Institutions during the year 2010-11 and Rs. 19.999 Crores to 7 AYUSH Colleges/Institutions during the year 2011-12.